

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999/4995/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Abdul Hakim,
District and Sessions Judge,
Karbi Anglong, Diphu,
Assam.

Dated Guwahati the 22nd December, 2020.

Sub: **Winter Vacation with Station leave permission.**

Ref:- Your letter No.DJKA/7895/2020 dtd 21.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation from 24.12.2020 till 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 23.12.2020 till the morning of 02.01.2021.

Further, the Additional District and Sessions Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sdf

REGISTRAR (VIGILANCE)

4997

Memo NO.HC.VII-6/1999/4996-1A, dated 22.12.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)